

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 08/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 01.02.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**Airline Operators Committee, Chennai  
V/s.**

**...Appellant**

**AERA & Ors. (AAI/DGCA/MCA)**

**.... Respondents**

**Appearances :**

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet & Ms. Syed Amber, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI

**ORDER**

**06<sup>th</sup> December, 2013**

List this matter for hearing on **24<sup>th</sup> January, 2014**.

**( Justice V.S. Sirpurkar )  
Chairman**

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 01/2013**

**with I.A. No.02, 03 & 21/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**Business Aircrafts Operators Association  
V/s.**

**...Appellant**

**Mumbai Int'l Airport Pvt. Ltd. and Anr. (AERA)**

**.... Respondents**

**Appearances :**

Mr. Perceival Billimoria with Mr. Siddhartha Barua, Mr. Utpal Kant & Mr. Sharan Thakur, Advocates for the Appellant.

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singha Chaudhuri, Mr. Gautam Chawla and Mr. Shantanu Singh, Advocates for Respondent No.1 (MIAL).

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem & Ms. Priyadarshi Gopal, Advocates for AERA

**ORDER  
06<sup>th</sup> December, 2013**

Arguments remain inconclusive.

List this matter for continuation of arguments on **09<sup>th</sup> January, 2014**.

**( Justice V.S. Sirpurkar )  
Chairman**

**(Rahul Sarin)  
Member**

**( Pravin Tripathi )  
Member**